CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

ORIGINAL APPLICATION NO.060/00782/2019 Chandigarh, this the 21st day of September, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

N. Balachander, s/o late N L N Rao, aged 59 years, working in BSNL as CAO looking after office of the PGM, HTD, BSNL, Adarshnagar, Hyderabad, r/o H. No. 3-4-122/30, 31/401, Svastika Signature, Road No. 4, Vivekananda Nagar, Mansoorbad, Hyderabad 500068 RR District, Telangana State

....Applicant

(Present: None

Versus

Bharat Sanchar Nigam Limited, represented by

- The Chairman and Managing Director, BSNL, H.C. Mathur Lane,
 Janpath, New Delhi 110001.
- 2. The GM Personnel (Personnel Branch), 4th Floor Bharat Sanchar Bhawan, Janpath, New Delhi 110001.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

- 1. Neither applicant nor his counsel has put in appearance, despite a revised call. Same was the position on two earlier dates. It seems that the applicant has lost interest in pursuing the matter.
- 2. Accordingly, the O.A. is dismissed in default for non-prosecution.

(SANJEEV KAUSHIK) MEMBER (J) Dated: 21.09.2019

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